

[Print](#)**Defective Case Register from 2026-09-03 to 2026-09-03**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/40918/2026	SOUBHAGYA SWAIN	2026-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of guidelines under Annexure-1 does not tally with Prayer.2. Paragraph no. not correctly furnished in both declaration.
2	D-WP(C)/38342/2026	AJAYA KUMAR NANDA	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	D-WA/37650/2026	SASWAT DAS,A.G.A	2026-09-03	Age of the Appellant no. 7 not furnished in cause title
4	D-WP(C)/41177/2026	SAIBRATA RATH	2026-09-03	1.Date of Ann.2 in Index not correct. 2. Description of Ann.8 and 9 in Index not correct.
5	D-CRP/40938/2026	PRAJNA SARITA MOHANTY	2026-09-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.D.C.Fee of Rs.39/- to be Paid 2.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
6	D-WP(C)/38825/2026	PRAFULLA KUMAR MOHAPATRA	2026-09-03	1. Date chart not filed. Resubmit for SR after filling of the same.
7	D-WP(C)/40354/2026	SAIBRATA RATH	2026-09-03	1. Points in para 2 not properly marked. 2. Description of Ann.17 in Index not correct.
8	D-WP(C)/38832/2026	SANTOSH KUMAR NANDA	2026-09-03	1. Paragraph declaration not correct
9	D-CRLMC/26643/2026	PANCHANAN PANIGRAHI	2026-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of I.A.
10	D-WP(C)/41344/2026	ARUSMITA ACHARYA	2026-09-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Name of the district not mentioned of the op. no.5 in cause title.
11	D-CRLMP/26686/2026	ARIJEET MISHRA	2026-09-03	1. Put up for Further SR after Redacting the Name of victim / Informant from the Annexure-1 2 and 4.. 2. PS case number not correctly furnished in para no.6 and para no.4 in I.A. petition. 3. Name of the victim/ Informant and Family Members need not be disclosed in connection with Annex-1 2 4 and kept in closed cover
12	D-CRLMC/21789/2026	MANAS KUMAR CHAND	2026-09-03	1. Mobile number of the Informant/Victim to be redacted in page no.8.

13	D-CMP/41463/2026	SIVA SANKAR CHAINI	2026-09-03	page no. 27 not available.
14	D-CRLMC/24293/2026	DIBYA PRAKASH MISHRA	2026-09-03	1. Date of order not correctly furnished in Prayer of the petition. 2. Name of the petitioner mentioned in Cause title not tally with NBW order
15	D-CRLMC/18951/2026	KISHORE CHANDRA BEHERA	2026-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraphs not mentioned in petition. 2.Annexures mentioned in Index not furnished in averment. 3.Court fee of Rs.2/- and Notary stamp of Rs.30/- not affixed in affidavit. 4.Certified copy of Annexure-1 not filed
16	D-CRLA/26711/2026	DEBA PRASAD DAS	2026-09-03	.Provision of law incorrectly mentioned in I.A.2294/26.
17	D-CRLA/26180/2026	SUDHANSHU SEKHAR PATAP	2026-09-03	1.Synopsis and date chart not alphabetically paginated.
18	D-WP(C)/41865/2026	KUNAL KUMAR SWAIN	2026-09-03	1.Filing Advocate not signed in entire petition
19	D-BLAPL/26597/2026	TARA PRASAD MOHAPATRA	2026-09-03	In reference certificate wrognly mentioned ABLAPL instaed of BLAPL.
20	D-WP(C)/40968/2026	KUNAL KUMAR SWAIN	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-BLAPL/26732/2026	SWAGAT KUMAR SAHU	2026-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. In Vernacular Certificate, the Deponent has not put her Signature rather put her left thump impression. Further, the Ld. Advocate has not put his Signature there. 2. Adhaar Card of the Deponent has not been marked and attested by the Ld. Advocate
22	D-WP(C)/40010/2026	SOUBHAGYA SWAIN	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
23	D-BLAPL/26729/2026	SIDHARTHA MISHRA	2026-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Deponent i.e. the Advocate Clerk declared himself as Petitioner which is erroneous
24	D-BLAPL/26731/2026	AMIT SUJAT BISWAL	2026-09-03	Please attach FIR details for further Stamp Reporting.
25	D-BLAPL/26748/2026	SUSANTA KUMAR LENKA	2026-09-03	Details of the Victim need redaction from all places of FIR, Charge Sheet and Deposition etc.

26	D-WP(C)/41746/2026	KUNAL KUMAR SWAIN	2026-09-03	1. Ann.6 not marked. 2. Details in Affidavit and IA affidavit not match with Deponent.
27	D-WP(C)/40963/2026	KUNAL KUMAR SWAIN	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Ann.4 marked as Ann.6.
28	D-WP(C)/41428/2026	KADAR MOHAMMAD	2026-09-03	1. Page marking of Synopsis and Date chart not correct
29	D-WP(C)/40550/2026	SANTOSH KUMAR MAHANTY	2026-09-03	1, In index, at Annexure-10 office order no wrongly furnished and also synopsis, W.P , prayer and also I.A application and prayer
30	D-BLAPL/26675/2026	SARBESWAR SAHOO	2026-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. In Declaration part of the Affidavit, the relation of the Deponent is wrongly written as Father which needs correction 2. Index, Synopsis and Date and Events have not been filed by the Ld. Advocate 3. Annexures have not been book marked by the Office
31	D-CONTC/40725/2026	ADV	2026-09-03	1.direction issued to Contemnno.4 ,hence contemnno.1 to 3 should not be made party.
32	D-CONTC/40754/2026	ADV.	2026-09-03	1.Direction issued to opp.2 in WP(C) to comply order,but here in Contempt all opps made contemnno
33	D-CONTC/40718/2026	ADV	2026-09-03	1.Direction issued to opp.4 in WP(C) to comply order,hence Contemnno 1 to 3 should not be made party.
34	D-WP(C)/40453/2026	SUSANTA KUMAR TRIPATHY	2026-09-03	Page nos.11 13 15 17 under Annexure-2 double page marked
35	D-CONTC/37435/2026	GOPINATH MISHRA	2026-09-03	i) Date of order mentioned in sl. no.4 of index and Book mark not tally with annexure-1.ii) Page no. 10 not legible.ii) For further S.Rafter filing of cause title.
36	D-CRLMC/26777/2026	DR.BINODA KUMAR MISHRA	2026-09-03	1. Copy of Annexure-1 in page nos.7 to 11 disclosing the name of Informant/Victim be kept in cover.
37	D-CRLMC/26765/2026	SUKANTA KUMAR NAYAK	2026-09-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R
38	D-CRLMC/26771/2026	RABI NARAYAN BEHERA	2026-09-03	1. C.Copy of F.I.R.to be filed.
39	D-CRLMC/20406/2026	SUBRATA MISHRA	2026-09-03	1. As per Impugned order under Annexure-5 name of the Lower court(Judge Family court-

				II,Bhubaneswar) does not tally with Synopsis and Petition.
40	D-WP(C)/41239/2026	KRUSHNA CHANDRA RATH	2026-09-03	i) Date mentioned in 1st line of para-2 in page-7 not tally with annexure-2.
41	D-CRLREV/26200/2026	AKSHAYA KUMAR SAHOO	2026-09-03	Name of informant/ Victim/to be redacted from Annex-1 and 2
42	D-WP(C)/41279/2026	KRUSHNA CHANDRA RATH	2026-09-03	i) Date mentioned in sl. no. 9 of index , Book mark and para-2 of page-8 not tally with annexure-6.
43	D-MATA/41579/2026	SURYAKANTA DASMOHAPATRA	2026-09-03	1. Period of Delay 38 days
44	D-MATA/41310/2026	SOURAV DAS	2026-09-03	defect reg . maintainability
45	D-CRLMP/26350/2026	JAJATI KESHARI KHUNTIA	2026-09-03	1. Name of O.P .4 be corrected as per F.I.R.
46	D-RVWPET/40945/2026	MIHIR KANTA RATH	2026-09-03	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2.i) District of petitioner and op no. 2 to 4 not mentioned in cause title.
47	D-WP(C)/40557/2026	SAMEER KUMAR DAS	2026-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
48	D-WP(C)/41262/2026	SUBASH CHANDRA SAHOO	2026-09-03	i) Page no.58 is missing in petition 11) Father name of the deponent not tally with cause title in affidavit.iii) Page nos 137 and 138 not in correct position in petition.
49	D-CONTC/40722/2026	ADV	2026-09-03	1.Direction issued to contemnno no.4 only,hence Contemnno no.1 to 3 should not be made party.
50	D-CRLMC/25537/2026	SOUMYA MISHRA	2026-09-03	1. C.Copy of F.I.R.to be filed.2. Page nos.33 34 35 and 87 not neat and legible
51	D-CONTC/40723/2026	ADV	2026-09-03	1.Direction issued to contemnno 4,hence contemnno 1 to 3 should not be made party.
52	D-CRLMC/25506/2026	SUDARSAN BEHERA	2026-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Copy of Annexures-1 to 3 disclosing the name of Informant/Victim be kept in cover.
53	D-CRLMC/25474/2026	BHABANI SHANKAR DASPARIDA	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
54	D-CONTC/40726/2026	ADV	2026-09-03	1.Direction issued to contemnno no.4,hence contemnno no.1 to 3 should not be made party.
55	D-CRLMC/25397/2026	SARBESWAR SAHOO	2026-09-03	1. Copy of Annexures-1 to 3 disclosing the name of Informant/Victim be kept in cover.
56	D-CONTC/40720/2026	ADV	2026-09-03	1.Direction issued to opp.4 in WP(C),hence contemnno 1 to 3 should not be made party.
57	D-CONTC/40913/2026	ADV.	2026-09-03	i) Paragraph no. not correctly mentioned in affidavit.
58	D-CONTC/40721/2026	ADV	2026-09-03	1.Direction issued to opp.4 in WP(C),hence contemnno 1 to 3 should not be made party.
59	D-WA/39130/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-09-03	Page no. 4 and 5 are same.

60	D-WP(C)/39427/2026	ALOK KUMAR MOHAPATRA	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
61	D-WA/39804/2026	KUNAL KUMAR SWAIN	2026-09-03	1. C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order
62	D-WP(C)/38514/2026	BHABANI SHANKAR RAYAGURU	2026-09-03	1. Annexure 11 is not properly paginated.
63	D-WA/39547/2026	MAMATA MISHRA	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Status of respondent not correctly furnished. ii) Respondent no not furnished in page no.9. iii) Para no. wrongly mention in grounds. iv) Good ground s certificate not furnished. v) Vernacular certificate not furnished.
64	D-CONTC/40850/2026	ADV.	2026-09-03	i) Year of the wp(c) no. not correct in reference certificate.ii) Page mark of sl. no. 1 and 2 furnished in index and book mark not tally with petition and annexure-1.
65	D-CRLMP/26150/2026	SIDHARTHA DAS	2026-09-03	1.Name of the District not correctly furnished Sl. nos. 5, 6 in Index, Date chart, Para nos. 7 and 8.
66	D-BLAPL/26836/2026	MANOJ BIHARI DAS	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED . Subject Code is wrongly mentioned in the Bail Application 2. Page 14 of the FIR is not legible
67	D-ABLAPL/26488/2026	BYOMAKESH TRIPATHY	2026-09-03	Age of the Petitioner no.5 not mentioned in CT.
68	D-WP(C)/41523/2026	DR. BINODA KUMAR MISHRA	2026-09-03	1.Page no. 51 55 and Annx.7 not legible.
69	D-ABLAPL/26824/2026	HRUDANANDA MOHAPATRA	2026-09-03	Reference certificate not in proper format
70	D-WP(C)/40851/2026	BISWAJIT NAYAK	2026-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
71	D-WP(C)/41284/2026	NIRANJAN LENKA	2026-09-03	Date not correctly mentioned vide Annexure-6 in Index as well as averment.
72	D-ABLAPL/26637/2026	PRAMOD RANJAN BEHERA	2026-09-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. i)Reference certificate not properly furnished.
73	D-ABLAPL/26673/2026	LAMBODOR ACHARI	2026-09-03	i)GR case no. mentioned on prayer portion does not tally with the Petition.
74	D-WP(C)/41422/2026	BIGYAN KUMAR SHARMA	2026-09-03	Paragraphs not properly mentioned in declaration of affidavit.
75	D-BLAPL/26766/2026	TAPAN NAYAK	2026-09-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
76	D-WP(C)/41524/2026	DR. BINODA KUMAR MISHRA	2026-09-03	1.Receipt Showing Serv.copy To ct not Filed.

77	D-WP(C)/36204/2026	TAPAS KUMAR DWIBEDI	2026-09-03	Detail address of O.P. No.2-8 not mentioned in C.title.
78	D-BLAPL/26768/2026	ARUN KUMAR BUDHIA	2026-09-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law in case of BLAPL is Section 483 of BNS, 2023 not Section 482
79	D-WP(C)/40158/2026	JYOTI RANJAN KAR	2026-09-03	1.Not properly page marked.2.Page 35 and 36 not neat
80	D-WP(C)/41078/2026	BIKRAM CHANDRA GHADEI	2026-09-03	14-NOT PROPERLY INDEXED. 17-REFERENCE CERTIFICATE NOT FURNISHED.
81	D-BLAPL/25977/2026	SURYAKANTA DWIBEDI	2026-09-03	1. Last Page of Annexure - 1 and 2 are not paginated. 2. Receipt Showing Serv.copy To Vigilance not Filed.
82	D-WP(C)/40157/2026	JYOTI RANJAN KAR	2026-09-03	Page 29 and 30 not properly scanned.
83	D-CRLA/26699/2026	BIJAYA KUMAR PARIDA 2	2026-09-03	days of limitation not mentioned in I.A
84	D-WP(C)/41081/2026	BIKRAM CHANDRA GHADEI	2026-09-03	1.Annexures mentioned in Index not furnished in averment. 2.Paragraphs not properly mentioned in declaration of affidavit as well as in I.A
85	D-CRLA/25109/2026	KIRTAN DANG	2026-09-03	8-CAUSE TITLE NOT IN ORDER. 1.C.T.case no incorrectly mentioned in cause title.2.Status of parties not furnished.
86	D-WP(C)/40673/2026	SHUBHI SRIVASTAVA	2026-09-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.In declaration under affidavit, no.of paragraphs not furnished in W.P and I.A.
87	D-WA/37823/2026	SANTILATA ROUT	2026-09-03	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2.Status of the parties not furnished
88	D-WP(C)/38703/2026	BHOKALI SETHI	2026-09-03	1. W.P not notarized 2. Page no 16 not legible
89	D-WP(C)/40528/2026	JITENDRA KUMAR MISHRA (2)	2026-09-03	1. Court fee Rs 2/- deficient in V.Nama 2. In Index, Annexure-5, selection date wrongly furnished. 3. In Index, Representation date wrongly furnished in Annexure-6.
90	D-WP(C)/38359/2026	SHASHANKA SHEKHAR PATRA	2026-09-03	i) Date mentioned in sl. no. 5 of index , Book mark AND Para-3 of page no. 4 of the petition not tally with annexure-2
91	D-WP(C)/38708/2026	SANDHYARANI PANI	2026-09-03	1. In cause title, address of the petitioner mentioned son of instead of Daughter of
92	D-WP(C)/38830/2026	DEBABRATA DAS	2026-09-03	1. Date of Ann.2 in Index not correct. 2. Ann.1 not attested.
93	D-WP(C)/38853/2026	RAJIV KUMAR MAHANTA	2026-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of Ann.3 in para 6 not correct.
94	D-CRLMP/25908/2026	BASANTA KUMAR DAS	2026-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Nomenclature not correctly furnished in v.nama. 2. Sl. no.2 not correctly furnished in Affidavit.
95	D-BLAPL/26182/2026	RAJALAXMI BISWAL	2026-09-03	1. The name and address of the informant and her husband name may be redacted form the F.I.R. Copy at page No. 10 and 11. The name of the School may be redacted From F.I.R.copy at page 9 and 10
96	D-WP(C)/38864/2026	RAJIV KUMAR MAHANTA	2026-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of Ann.3 in para 6 not correct. 2. OHCBA welfare Fund Rs.50 not paid
97	D-CRLMP/25807/2026	BHABANI SANKAR DAS	2026-09-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim /Informant from the petition and Annexures. 2. Name of the victim /Informant need not be disclosed in connection with Annexures, Affidavit, V.nama and kept in closed cover.
98	D-BLAPL/26746/2026	KAMIL RASHID	2026-09-03	17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Synopsis and Date and Events are not marked alphabetically 2. In Affidavit, the words Son of need omission.
99	D-MACA/41263/2026	ADAM ALI KHAN	2026-09-03	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 94 days
100	D-ABLAPL/25983/2026	JNYANANANDA PANDA	2026-09-03	1. The petitioner is in jail custody as reflected in V.nama and Cause Title,but Anticipatory bail has been filed
101	D-BLAPL/26728/2026	SIDHARTHA MISHRA	2026-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. In Declaration part of the Affidavit, the Deponent (Advocate Clerk) is declared himself as the Petitioner.
102	D-CRLREV/23495/2026	DEEPAK KU SAHOO	2026-09-03	Reference certificate not correctly furnished 2 . Name of Victim/ informant / relatives / address / school to be redacted from Annex-2 and be kept sealed cover.
103	D-ABLAPL/26769/2026	HARAPRASAD PANDA	2026-09-03	The details of victim/informant under Annexure-1 be redacted and be kept in a sealed cover.

104	D-WP(C)/40840/2026	MANOJA KUMAR KHUNTIA	2026-09-03	1. Page 33 not legible.
105	D-ABLAPL/26581/2026	TUKUNA KUMAR MISHRA	2026-09-03	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.
106	D-ABLAPL/26758/2026	JUGALA KISHORE PANDA	2026-09-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The details of victim/informant under annexure-1 be redacted and be kept in a sealed cover.
107	D-CRLREV/24370/2026	JNYANANANDA PANDA	2026-09-03	Put up Sr after consolidation petition filed
108	D-WP(C)/41282/2026	KRUSHNA CHANDRA RATH	2026-09-03	i) date mentioned in sl. no. 9 of index, Book mark AND para-2 of page no.8 not tally with annexure-6.
109	D-BLAPL/26564/2026	AKSHYA KUMAR SAHOO	2026-09-03	i) Reference Certificate properly furnished. Page no.51 not attested. ii) Receipt Showing Serv.copy To Vigilance not Filed.
110	D-WP(C)/38667/2026	SK. ZAFARULLA	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
111	D-WP(C)/38706/2026	SANDHYARANI PANI	2026-09-03	1. Annexure-3 not legible 2. In Index, Annexure-4 , office order date wrongly furnished.
112	D-ABLAPL/26763/2026	ASHUTOSH MISHRA	2026-09-03	1. Reference certificate not in proper format. 2. The details of victim/informant under Annexure-1 be redacted and be kept in a sealed cover
113	D-CRLMA/26424/2026		2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Receipt Showing Serv.copy To Vigilance not Filed. i) Name of the op. no. 1 mentioned in cause title does not tally with cause title. ii) Address of the op no. 2 wrongly mentioned cause title. iii) Reference certificate not correctly furnished in notification dated 5.12.2025. iv) CRLMC wrongly mentioned in reference certificate. v) Para no. not correctly furnished in affidavit and declaration. vi) Anxs. are not properly marked. vii) Anxs. are not mentioned in body of petition. viii) C. copy of order dated 29.8.2022 not filed. ix) Put up for SR after removal of defects
114	D-WP(C)/37944/2026	ASHUTOSH KUARNR	2026-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Ann.2 not legible.
115	D-WP(C)/38682/2026	ALOK KUMAR MOHAPATRA	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. The date of execution of V. nama not furnished

116	D-LAA/39963/2026	BHAGABAN MOHANTY	2026-09-03	1. Court Fee Rs.14235/- Payable, Claiming for exemption. Caste Certificate Not Filed 2. Anup Mugri executed the Vakalat who is not an Appellant. 3. The Case no be corrected in the Being aggrieved portion.
117	D-WP(C)/38336/2026	ASHUTOSH KUARNR	2026-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page no. 19 not legible. ii) Page nos 46 47 AND 48 not properly scanning.
118	D-WP(C)/37942/2026	ASHUTOSH KUARNR	2026-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Ann.2 not legible.
119	D-WP(C)/40890/2026	AMIT KUMAR SAA	2026-09-03	1. In Annexure-2 , date not mentioned in the representation.
120	D-CONTC/40931/2026	RASHMI KANTA ACHARYA	2026-09-03	i) Synopsis and Date chart not mentioned in Index.
121	D-WP(C)/38692/2026	RABINDRA KUMAR PATNAIK	2026-09-03	1. page no 1 not scanned properly and complete information not shown.
122	D-WP(C)/38327/2026	ASHUTOSH KUARNR	2026-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page no.16 19 not legible. ii) Page no. 47 and 48 not properly scanning.
123	D-WP(C)/38456/2026	SHASHI BHUSAN JENA	2026-09-03	1. Page Nos.39 44 45 46 55 59 and 73 are not legible properly
124	D-WP(C)/40911/2026	SUBASH CHANDRA PUSPALAKA	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
125	D-LAA/40109/2026	AJODHYA RANJAN DASH, A.G.A	2026-09-03	1. Court Fee Rs.16335/- Payable, Not Paid 2. Put up for further S.R after Payment of C.Fee for computing the period of limitation.
126	D-WA/39912/2026	AISHWARYA DASH, A.S.C	2026-09-03	i) wp (c) no wrongly mention in para no. 1. ii) Anx 2 wrongly mentioned in page 13 and 16.
127	D-WA/39913/2026	AISHWARYA DASH, A.S.C	2026-09-03	Legible copy of page no. 23-26 are to be filed.
128	D-ABLAPL/25682/2026	SURYAKANTA DWIBEDI	2026-09-03	Age of petitioner no. 2 not mentioned in C.T
129	D-BLAPL/26685/2026	SIDHARTHA SANKAR RAY (2)	2026-09-03	ii) Reference certificate not properly furnished.
130	D-WA/39867/2026	SANTOSH KUMAR NANDA	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Payable Rs-12/- . Rs-6/- paid. Rs-6/- to be paid. i) District of appellant not mentioned in cause title. ii) Status of the parties not furnished. iii) Provision of law not correctly furnished in I.A. 2712/2026. iv) Day of delay left blank in prayer of I.A.
131	D-WP(C)/39644/2026	KRUSHNA CHANDRA RATH	2026-09-03	i) Date mentioned in sl. no. 9 of the index , Book mark and para-12 of the petition not tally with annexure-6.
132	D-ABLAPL/26831/2026	ANKANN PANDA	2026-09-03	1-COURT FEE IS DEFICIENT.

				1.Rs.6/- court fee to be paid in cause title. 2.Reference certificate not correctly furnished
133	D-WP(C)/39635/2026	KRUSHNA CHANDRA RATH	2026-09-03	i) Date mentioned in Sl. no. 9 of the index, Book mark and para-12 of the petition not tally with annexure-6.
134	D- ABLAPL/26589/2026	RAJNISH KUMAR KALAWATIA	2026-09-03	i)Provision Law not correctly furnished in coding page. ii) Reference certificate not correctly furnished. iii) Paragraph nos not correctly furnished in Declaration
135	D-WP(C)/41170/2026	PRANAYA KISHORE HARICHANDAN	2026-09-03	i) Address of the opp.parties are incomplete.ii) Date mentioned in last line of para-1 not tally with annexure-1
136	D- CRLMC/25992/2026	JITENDRA SAMANTARAY	2026-09-03	1 Synopsis and date chart with Alphabetical page marked not mentioned index.
137	D-WP(C)/41174/2026	PRANAYA KISHORE HARICHANDAN	2026-09-03	i) Address of the opp. parties are incomplete.ii) Name of the deponent not tally with cause title
138	D- CRLMC/26808/2026	SUSAMPAD HOTA	2026-09-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
139	D-WA/41580/2026	DR. BINODA KUMAR MISHRA	2026-09-03	Page no. 114 115 and 140 to 144 not neat.
140	D-WP(C)/39096/2026	JAGAJIBAN PRADHAN	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
141	D-WP(C)/40274/2026	RAMACHANDRA PANIGRAHY	2026-09-03	1. Page marking of Date chart not correct. 2. OP No.5 not properly represented in CT
142	D-WP(C)/39900/2026	KEDAR SANKAR SAHU	2026-09-03	1. One blank vakalatanama after Vakalatanama be deleted.
143	D-WP(C)/37962/2026	SUKANTA KUMAR DALAI	2026-09-03	1. Ann.5 not attested
144	D-WP(C)/37956/2026	MAHARSHI MOHAPATRA	2026-09-03	1. Ann.13 not legible.
145	D- ABLAPL/25973/2026	JNYANANANDA PANDA	2026-09-03	1. The name of father of Petitioner 3 in Cause Title is not correctly furnished
146	D-WP(C)/40815/2026	JITENDRA KUMAR MISHRA	2026-09-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D- CONTC/41297/2026	RANJAN KUMAR ROUT	2026-09-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
148	D- BLAPL/26847/2026	BIKRAM KESHARI RAJ	2026-09-03	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. In Assessment Slip, Section has not been mentioned 2. In Declaration part of the Affidavit, the Deponent has not mentioned that he has been authorised by the Petitioner to swear in the same. Page 21 of Annexure 1 is not legible.
149	D- BLAPL/26764/2026	BHARAT BHUSAN ROUTRAY	2026-09-03	1. Index is not properly paginated in respect of the Bail Application

150	D-WP(C)/41006/2026	SOURAV DAS	2026-09-03	1. Address of Pet. No.8 incomplete. 2. Declaration in Affidavit not correct regarding number of Petitioners.
151	D-ABLAPL/25968/2026	PRAVASH CHANDRA JENA	2026-09-03	1. Page Nos. 32 and 33 are furnished twice under Annexure-2
152	D-WP(C)/38596/2026	SANTOSH KUMAR MAHANTY	2026-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
153	D-WP(C)/38322/2026	PRASANTA KUMAR JENA	2026-09-03	i) Date mentioned in sl. no. 8 in index and Book mark not tally with annexure-5.ii) Date mentioned in line para-2 of page 5 not tally with annexure-1 and 2.iii) Year of the date mentioned last line of para(h) of page 10 not tally with annexure-10.iv) Sl. no. 28 and 29 mentioned in index, Book mark and 1st para of page 20 and 2nd para of page 21 not tally with annexure 25 and 26.v) Date mentioned in 4th para of page 21 and 2nd para of page 22 not tally with annexures- 27 and 28.
154	D-BLAPL/26375/2026	PRAVASH CHANDRA JENA	2026-09-03	1. The name of the petitioner mentioned in Cause Title does not tally with that of his signature in V.Nama. 2. S.T.case No. mentioned in Para 3 of the petition is not correctly furnished
155	D-WP(C)/38594/2026	SANTOSH KUMAR MAHANTY	2026-09-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not neat
156	D-WP(C)/41085/2026	KRISHNA CHANDRA SAHU	2026-09-03	1. Annexure-5 not attested. 2. Annexure-16 not neat and legible
157	D-BLAPL/26846/2026	SWARAJ PATEL	2026-09-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. 1. In Index, Dates and Events vide Page 2 has not been alphabetically marked (i.e. B1) 2. In Synopsis, Section is wrong.